

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 309 of 2013

Dated : 12th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Hubli Electricity Supply Company Ltd.

.... Appellant(s)

Versus

M/s Parrys Sugar Industries Ltd.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Sriranga and Mr. Mayank
Kshirsagar

Counsel for the Respondent (s) : Mr. Subhranshu Padhi

ORDER

The learned counsel for the appellant has completed his arguments.

Post the appeal on **22nd January, 2015** for arguments by the respondent.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jp

